

GOVERNMENT OF INDIA
MINISTRY OF TRIBAL AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO- †494
TO BE ANSWERED ON- 24/07/2023

SCHEMES FOR TRIBALS

†494. SHRI BASANTA KUMAR PANDA:
SHRIMATI GOMATI SAI:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) the names of the schemes being run for the tribals in Orissa and Chhattisgarh;
- (b) the details of the amount spent by the Government on these schemes;
- (c) whether there is any proposal to set up schools for tribals in Orissa and Chhattisgarh; and
- (d) if so, the number of schools in Orissa and Chhattisgarh district-wise?

ANSWER

MINISTER OF STATE FOR TRIBAL AFFAIRS
(SMT. RENUKA SINGH SARUTA)

(a) & (b): Ministry of Tribal Affairs is implementing various schemes/programmes for welfare of the Scheduled Tribes (STs) in the country including Odisha and Chhattisgarh. Name of the schemes/programmes and release/expenditure made under these schemes during the last three years are given at **Annexure I**.

Further, Government is implementing Tribal Sub-Plan (TSP) now known as Development Action Plan for Scheduled Tribes (DAPST) as a strategy for the development of Scheduled Tribes and areas having tribal concentration. Besides Ministry of Tribal Affairs, 41 Ministries/Departments are allocating certain percentage of their total scheme budget every year for tribal development under DAPST for various tribal development projects relating to education, health, agriculture, irrigation, roads, housing, electrification, employment generation, skill development, etc.

Scheme-wise details of budget allocation & utilization under DAPST are available in the Statement 10-B (Allocation for Welfare of Scheduled Tribes), Expenditure Profile of Union Budget at <https://www.indiabudget.gov.in/doc/eb/stat10b.pdf>.

(c) & (d): Ministry is implementing the scheme of Eklavya Model Residential School (EMRS) to provide quality upper primary, secondary, and senior secondary level education (class 6th to 12th) to ST children in tribal dominated areas and to bring them at par with the general population across India including the States of Odisha and Chhattisgarh. Government has decided to establish one EMRS in every block with more than 50% ST population and at least 20,000 ST persons subject to availability of suitable land to be provided by the State Government. Accordingly, Ministry has set the target of establishing 740 EMRSs across the country.

As on date, Ministry has sanctioned 74 EMRSs in Chhattisgarh out of which 73 are reported to be functional. In Odisha, 106 EMRSs have been sanctioned out of which 32 are reported to be functional. One more EMRS

in Chhattisgarh and 8 more EMRSs in Odisha are scheduled to be set up by the year 2025-26. District-wise number of EMRSs sanctioned in Odisha and Chhattisgarh are given at **Annexure II**.

Further, Department of School Education and Literacy (DoSEL), Ministry of Education is implementing Samagra Shiksha scheme, effective from 2018-19, by subsuming the schemes of Sarva Shiksha Abhiyan (SSA), Rashtriya Madhyamik Shiksha Abhiyan (RMSA), and Teacher Education (TE). The scheme covers students of all categories in Govt. and Govt. aided schools of State/UT Governments. The Scheme also focuses on the Special Focus Districts (SFDs) identified on the basis of adverse performance on various indicators of enrolment, retention, and gender parity, as well as concentration of SC, ST and minority communities.

Annexure I

Annexure I referred to in reply to parts (a) to (b) of the Lok Sabha Unstarred Question No. †494 for 24.07.2023 by SHRI BASANTA KUMAR PANDA and SHRIMATI GOMATI SAI regarding “SCHEMES FOR TRIBALS”

Schemes/programmes of Ministry of Tribal Affairs and release/expenditure made during the last three years

(Rs in crore)

Sl. No.	Schemes / Programme	2020-21	2021-22	2022-23
1	Aid to Voluntary Organizations working for the welfare of STs	59.66	89.43	109.25
2	Institutional Support for Development and Marketing of Tribal Products/ Produce*	105.00	113.06	-
3	Pradhan Mantri Janjatiya Vikas Mission (PMJVM)	-	-	135.27
4	Development of Particularly Vulnerable Tribal Group (PVTG)	140.00	160.00	137.18
5	National Fellowship & Scholarship for higher education of ST children	120.00	119.98	145.00
6	Scholarship to the students for studies abroad	4.76	4.95	4.00
7	Minimum Support Price for Minor Forest Produce (MSP for MFP)*	82.86	106.29	-
8	Post Matric Scholarship	1830.18	2257.72	1965.00
9	Pre -Matric Scholarship	248.90	394.14	357.30
10	Eklavya Model Residential School (EMRS)	1200.00	1057.74	1999.98
11	Support to Tribal Research Institutes	60.00	60.00	12.40
12	Research Information & Mass Education, Tribal Festival (TRI-ECE)	9.00	14.61	15.01
13	Special Central Assistance for Tribal Sub-Plan / Pradhan Mantri Aadi Adrash Gram Yojna (PMAAGY)	799.49	784.99	1354.37
14	Scheme Under Proviso to Article.275(1) of the Constitution	800.00	923.44	976.49
15	Venture Capital Fund for Scheduled Tribes	-	-	20.00

* The schemes have been subsumed in Pradhan Mantri Janjatiya Vikas Mission (PMJVM).

Annexure II

Annexure II referred to in reply to parts (c) to (d) of the Lok Sabha Unstarred Question No. † 494 for 24.07.2023 by SHRI BASANTA KUMAR PANDA and SHRIMATI GOMATI SAI regarding “SCHEMES FOR TRIBALS”

District-wise number of EMRSs sanctioned in Odisha

S. No.	District	Number of EMRSs
1	Balangir	1
2	Balasore	1
3	Deogarh	1
4	Dhenkanal	1
5	Gajapati	5
6	Jajapur	1
7	Jharsuguda	2
8	Kalahandi	2
9	Kandhamal	8
10	Kendujhar	8
11	Koraput	10
12	Malkangiri	5
13	Mayurbhanj	23
14	Nabarangpur	8
15	Nuapada	1
16	Rayagada	9
17	Sambalpur	4
18	Sundargarh	16

District-wise number of EMRSs sanctioned in Chhattisgarh

S. No.	District	Number of EMRSs
1	Balod	1
2	Baloda Bazar	1
3	Balrampur	6
4	Bastar	6
5	Bijapur	4
6	Dantewada	4
7	Dhamtari	1
8	Gariyaband	2
9	GaurellaPendraMarwahi	3
10	JanjgirChampa	1
11	Jashpur	5
12	Kabirdham	1
13	Kanker	5
14	Kondagaon	5
15	Korba	3
16	Korea	3
17	Mahasamund	1
18	Mungeli	1
19	Narayanpur	2
20	Raigarh	4
21	Rajnandgaon	3
22	Sukma	3
23	Surajpur	4
24	Surguja	5
